

**Central Administrative Tribunal  
Principal Bench**

**OA-4298/2017  
MA-4460/2017**

**New Delhi, this the 29<sup>th</sup> day of November, 2017**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**  
**Hon'ble Mr. Uday Kumar Varma, Member (A)**

Puneet Sharma,  
S/o late Radheyshyam Sharma,  
Age about 38 years: Group-D, Ward Boy,  
R/o House No. 2-B,  
Gali No. 1, Uttaranchal Enclave,  
Kamalpur, Burari,  
Delhi 110084.

... Applicant

(through Ms. Akanksha Kapoor for Ms. Meenu Sharma)

Versus

1. North Delhi Municipal Corporation,  
Through its Commissioner,  
Office at : Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi 110002.

2. Director Health Administration,  
North Delhi Municipal Corporation,  
Office at : 12<sup>th</sup> Floor,  
Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi 110002.

... Respondents

**ORDER(ORAL)****Hon'ble Mrs. Jasmine Ahmed, Member (J)**

It is the contention of the learned counsel for the applicant that the applicant herein was appointed as a Ward Boy with the respondents department on 08.01.2010 which is at page 24 of the paper book. She states that the applicant is continuously working with the respondents till date without any break and also without any blemish on his part. She also states that for regularization of his services the applicant made representations dated 28.10.2017 and 21.11.2017 and prays for decision on the same as till date no decision has been taken on his pending representations.

2. At this point of time, learned counsel for the applicant states that she will be happy and satisfied if direction is given to the respondents to decide the representations of the applicant by passing a detailed reasoned and speaking order within a fixed time frame.

3. We feel it unnecessary to keep the OA pending and direct the respondents to decide the representations of the applicant within

three months from the date of receipt of certified copy of this order. Accordingly, this OA is disposed of. It is made clear that we have not commented anything on the merits of the case.

**(Uday Kumar Varma)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/ns/